

HIGH COURT OF ANDHRA PRADESH, AMARAVATI

ROC.NO.107/SO/2019

DATED: 12.04.2019

NOTIFICATION NO.7 /SO/ 2019

Sub: Cancellation of Notification No.5/SO/2019 dated 1.4.2019

As directed, the Notification No.5/SO/2019, dated 01.04.2019, issued calling for applications from eligible Advocates for Designation as Senior Advocates, is hereby cancelled. The High Court will issue Notification afresh at the appropriate time.


REGISTRAR GENERAL 12/4